

एस. के. गुप्ता **S. K. GUPTA** सचिव/Secretary

## भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग, (पुराना मिन्टो रोड), नई दिल्ली–110002

## TELECOM REGULATORY AUTHORITY OF INDIA

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D.O. No. 305-14/2014-QoS (Pt-I)

Dated: 22.09.2020

Dear Sir,

While conveying its acceptance of TRAI's recommendation on Net Neutrality, the Department of Telecommunications (DoT) vide letter No. 12-30/NT/2015/OTT (Pt) dated 31<sup>st</sup> July, 2018 and 17<sup>th</sup> June, 2019 sought additional recommendations on the Traffic Management Practices (TMPs) and Multi-Stakeholder Body i.e. "the necessary Traffic Management Practices (TMPs), and the composition, functions, role, and responsibilities of the multi-stakeholder body for consideration of DoT".

- 2. Pursuant to this reference, TRAI issued a consultation paper on 2<sup>nd</sup> January 2020 and raised various issues for comments and counter comments from stakeholders. Subsequently, an Open House Discussions (OHD) was held in Delhi on 24<sup>th</sup> June 2020.
- 3. Based on the comments received and further analysis, the Authority has finalized its recommendation on "Traffic Management Practices (TMPs) and Multi-Stakeholder Body for Net Neutrality". The same is enclosed herewith.
- 4. In keeping with practice, a copy of this letter along with the recommendations, is being placed on the website of TRAI www.trai.gov.in.

With best regards

Yours\sincerely,

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Shri Anshu Prakash

Secretary,
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